

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/230/2016

NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi

NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others

UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. SIVASUBRAMANIAN	For. Petitioner	R. Goudan
P.M. VATSALA FOR A.K. MYLSAMY	For Respondent	P.N. Vatsala

ORDER

Shri R Sivasubramaniyan, counsel for petitioner present. Ms P M Vatsala, counsel for respondents present and filed objections to the written arguments filed by the petitioner. Copy of the same is furnished to the other side. Counsel for petitioner sought time to file reply to the objections. Time extended at request with a direction to furnish a copy of reply to the other side in advance to enable them to submit their arguments. Put up on **01.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)